NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

1

PETITION NUMBER

: TCP/627/ (IB)/2017

NAME OF THE PETITIONER(S)

: HEMANT TOOLS PVT LTD

NAME OF THE RESPONDENT(S)

: RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 Aashish Jain dunia Caume

Coursel Je Respondent

ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for the Respondent present. **The Registry** is directed to issue fresh notice to the Petitioner for his appearance on the next date of hearing. Put up on **27.11.2017** at **10.30** A.M.

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MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)